

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 113

**CA(CAA) / 1 (CH)2024
(1st Motion)**

IN THE MATTER OF:-

SAEL Limited & Ors.

...Transferor Company

Under Section: 230-232, CA 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 05.07.2024.

Tanvi
03.05.2024

Sd/-
Court Officer